

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1654
ANSWERED ON:19.11.2010
TAXES FROM GUTKHA AND TOBACCO COMPANIES
Argal Shri Ashok

Will the Minister of FINANCE be pleased to state:

- (a) the details of the service tax and income tax deposited to Government exchequer by gutkha and tobacco companies during each of the last three years;
- (b) the quantum of income-tax lying outstanding against the said companies; and
- (c) the steps taken by the Government to recover the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a): The manufacture of gutkha and other tobacco products does not attract service tax per se. Further data regarding income tax and service tax (on services availed by these companies) deposited to Government exchequer by gutkha and tobacco companies is not centrally maintained.
- (b) : No data about the quantum of income tax outstanding against Gutkha and or tobacco companies is separately maintained.
- (c) : All statutory measures prescribed under the Income Tax Act, for recovery of outstanding tax are being taken in all cases irrespective of trade/business. These include attachment of bank accounts, granting of installments, sale of immovable property, etc.